

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

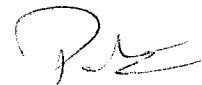
R. Bharath Kumar
S. Venkatesh

Counsel for - R II



Parithi
Venkateshwarar

Counsel for
Petitioner
ORDER



Counsel for the Petitioner is present. Counsel for R2 is present.
Pleadings are completed. The matter is posted for making final
submissions. Put up on **09.04.2019 at 10.30 A.M.**

MS

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)